

Defective Case Register from 2025-09-29 to 2025-09-29

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/30454/2025	RAMAKANTA MISHRA	2025-09-29	1.Petition not correctly addressed to Honorable Court 2. Date of execution not furnished and H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
2	D-BLAPL/30296/2025	DHIRENDRA KUMAR MOHAPATRA	2025-09-29	1. Entire FIR copy not furnished in the Annexure-1. 2. H.C B.A M.W S Rs 50/- to be paid in V.nama
3	D-BLAPL/30294/2025	GAUTAM DAS	2025-09-29	1. Police station name not mentioned in the cause title of the application.
4	D-BLAPL/30300/2025	AMIT BISWAL	2025-09-29	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Annexure- 1 and 2 not attested.
5	D-WP(C)/41014/2025	SUJATA JENA	2025-09-29	1.Page No.26 vide Annexure-2 is not legible
6	D-CRLMA/30032/2025	BHARAT JALLI	2025-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no. 20 under Annexure-2 not filed.
7	D-WP(C)/38563/2025	SANTOSH KUMAR MAHANTY	2025-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-RPFAM/40838/2025	SANGRAMJIT PANDA	2025-09-29	good ground certificate not furnished
9	D-GUAP/40624/2025	RAKESH BEHERA	2025-09-29	1.Cause Title in order but op 3 was not party in lower court 2.Code to be correction
10	D-BLAPL/30440/2025	JYOTIRMAYA SAHOO	2025-09-29	.Petition not correctly addressed to Honorable Court
11	D-WP(C)/39054/2025	SUBHENDU KUMAR NAYAK	2025-09-29	14-NOT PROPERLY INDEXED. 1. Copy of proposed Sale Deed under annex-4 not filed.
12	D-BLAPL/30287/2025	DEBABRATA DASH	2025-09-29	1. District name of the petitioner mentioned in the cause title is not tally with Rejection order.
13	D-GUAP/40626/2025	ADYASIDHI MISHRA	2025-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground certificate not furnished
14	D-FAO/40327/2025	KAPILA CHARAN NAYAK	2025-09-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Period of Delay 211 days 2. Court Fee not paid 12/ to be paid 3. Authentication fee due on the (a)

				Copy of Trial Court Judgement Rs 2/ not filed
15	D-WP(C)/40795/2025	RAMESH KUMAR SAHU	2025-09-29	.Petition not correctly addressed to Honorable Court
16	D-WP(C)/39662/2025	DR. PRASANTA KUMAR MISHRA	2025-09-29	1.Hologram of Rs.50/- To be paid on V.Nama
17	D-ABLAPL/30448/2025	ADYASIDHI MISHRA	2025-09-29	I.Affidavit Not Proper. II.Petition not correctly addressed to Honorable Court . Name of the deponent on affidavit does not tally with declaration
18	D-ABLAPL/30449/2025	ASHOK DAS	2025-09-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
19	D-ABLAPL/30452/2025	SASANKA SEKHAR SATAPATHY	2025-09-29	1. Deficit court fee of Rs.2/- not paid on V.Nama.
20	D-BLAPL/30515/2025	BHARAT JALLI	2025-09-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
21	D-BLAPL/30596/2025	KODANDA KUMAR BHUYAN	2025-09-29	1. Page no.8 Annex-1 and page no.15 annex-2 not exhibited
22	D-BLAPL/30293/2025	SACHIDANANDA PADHEE	2025-09-29	1. In V.Nama total court and welfare stamp of Rs 89/- to be paid for V.Nama
23	D-WP(C)/39438/2025	PRADEEP KUMAR MOHAPATRA	2025-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per index annex.4 not mentioned in the para.7 of petition
24	D-WP(C)/38641/2025	DILLIP KUMAR SAHOO	2025-09-29	1. Wrongly mentioned in cause title and affidavit s/o instead of D/o. 2. Sl. no.2 not correctly furnished in affidavit. 3. Neat and legible copy of page nos. 21 to 28 to be filed
25	D-WP(C)/40630/2025	PRADIPTA KISHORE BHUYAN	2025-09-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/39435/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-29	Age of the deponent not correct in affidavit
27	D-WP(C)/39397/2025	M. MALLESWARAM	2025-09-29	1, As per index annexs. not properly marked in body of the petition.2. page no.74 not neat
28	D-WP(C)/39571/2025	GOKULANANDA SAHU	2025-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-WP(C)/39433/2025	SUBHRANSU BHUSAN MOHANTY	2025-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page nos. 27 to 31 35 36 and 50 not neat.2 . page no.49 not mentioned .
30	D-ABLAPL/30037/2025	PRADEEP KUMAR ROUT	2025-09-29	1.Subject Code and nomenclature are not correctly furnished in the Cause Title. 2.Prayer portion has

				not been mentioned in the petition 3. Page No.9 and 10 are not legible properly and Annexure-1 not attested. 4. Petition Annexure 2 and 3 are are not paginated properly. 5. A.fee is deficient. 6. Paragraphs mentioned in the petition are not under the Affidavit.
31	D-ABLAPL/30260/2025	DEBASIS MISHRA	2025-09-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
32	D-ABLAPL/30261/2025	PRONROY MOHANTY	2025-09-29	1.Index is not properly arranged
33	D-ABLAPL/30272/2025	RAJIB LOCHAN PATTNAIK	2025-09-29	1. Synopsis and Date chart not paginated. 2. G.R.Case No. mentioned in Cause Title,Petition and Prayer portion does not tally with that of in the F.I.R.
34	D-ABLAPL/30444/2025	MANAS KUMAR CHAND	2025-09-29	1. C.T.Case No. not mentioned in the Petition.
35	D-BLAPL/30402/2025	BIBHUTI KESHARI BISWAL	2025-09-29	Incorrectly mentioned P.S. name in prayer of the petition
36	D-BLAPL/30379/2025	ASUTOSH TRIPATHY	2025-09-29	1.Case pending before the Lower Court mentioned in the petition is not proper. 2.Hologram of Rs. 50/- not affixed in V.nama
37	D-BLAPL/30443/2025	SIMSON JENA	2025-09-29	1. Synopsis and Date chart not alphabetic paginated in Index.2.Signature of the petitioner on V.nama does not tally with cause title
38	D-BLAPL/30404/2025	BHARAT BHUSAN ROUTRAY	2025-09-29	Name of the petitioner no.2 mentioned in the application does not tally with signature put in v.nama
39	D-WP(C)/39540/2025	SANTOSH KUMAR SAMANTARAY	2025-09-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
40	D-BLAPL/30406/2025	KSHIROD KUMAR PAHIL	2025-09-29	14-NOT PROPERLY INDEXED.
41	D-ABLAPL/30461/2025	PRINCEPEE RAY	2025-09-29	Date of execution not furnished
42	D-BLAPL/30358/2025	JYOTIRMAYA SAHOO	2025-09-29	Certified/free copy of Rejection order not filed
43	D-BLAPL/30337/2025	PRAFULLA KUMAR KHATEI	2025-09-29	14-NOT PROPERLY INDEXED.
44	D-ABLAPL/30485/2025	BHARAT JALLI	2025-09-29	1. PS case number and GR case number not correctly furnished in Prayer of the petition.
45	D-ABLAPL/30488/2025	SUSANTA SEKHAR MOHAPATRA	2025-09-29	1. Page no.18 Annexure-3 not exhibited.
46	D-ABLAPL/30383/2025	ARUN KUMAR DAS	2025-09-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
47	D-CRLA/30064/2025	DEBASHIS ROUTRAY	2025-09-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Put up for further S.R. regarding calculation of limitation period after disposal of I.A. for dispensing of filing of c.copy of judgement. 1-Synopsis and Date chart not page mark 2-Trial court case No. not fully furnished in Date chart being aggrieved prayer and I.As.
48	D-ABLAPL/30483/2025	RAMAKANTA MISHRA	2025-09-29	.Petition not correctly addressed to Honorable Court
49	D-CRLA/30071/2025	PURNA CHANDRA MOHARANA	2025-09-29	1. Court Fee Rs.6.00 not paid 2- The name the advocate and E.No. not furnished in capital letters on index 2-Trial court case no. not furnished in I.As. petitions. 3-Para no. is left blank in declaration of affidavit in I.As
50	D-ABLAPL/30457/2025	RAMAKANTA MISHRA	2025-09-29	Date of execution not furnished and H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama
51	D-CRLA/30174/2025	JUGALA KISHORE PANDA	2025-09-29	1.Free copy of order dtd.20.09.02025 under Annex-1 filed but free copy/c.copy of judgement dtd.16.12.2024 in S.T.No.57 of 2016 not filed 2.Synopsis and Date chart not page mark. 3-Page No. is left blank in date chart in Annexures-1 and 2
52	D-WP(C)/38651/2025	BITAS KUMAR SWAIN	2025-09-29	1. Page nos.23 and 43 not filed.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 29-09-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. <input type="checkbox"/>